

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 314 OF 2017 &
IA NO. 781 OF 2017**

Dated : 17th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s Diwakar Solar Projects Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. B. Upadhyay, Sr. Adv.
Mr. Anand Kumar Shrivastava

Counsel for the Respondent(s) : Mr. T.V.S. Raghavendra for R-1

Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan for R-2

Mr. Ruchir Mishra
Mr. R. Mishra
Mr. Sanjiv K. Saxena for R-3

Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan for R-10 to 12

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-13

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **18.09.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**